

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P NO.379/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name of the Company		Kanta Devi Bhutoria		
		Samcon Resort & Hotel (P) Ltd		
Under Section		97 Holding of AGM		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
(-	PATITA PA	RAN BISHWAL, A-	du letata	The same

Anitra Base, Adr. Binary Upaslaryay, Adr.] Respondent.

13.10.17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Heard. Reserved for order.

81

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)